COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 202 OF 2016

Dated: 18th October, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Sasan Power Ltd. …Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors.
…Respondent(s)

Counsel for the Appellant(s)	:	Mr. Vishrov Mukerjee Mr. Janmali M.
Counsel for the Respondent(s)	:	Mr. K.S. Dhingra for R-1
		Mr. G. Umapathy and Ms. Mekhala for R-2
		Mr. Rajiv Srivastava Ms. Gargi Srivastava Ms. Gerima Srivastava for R-3 to 6
		Mr. M.G. Ramachandran Ms. Poorva Saigal for R-7 to R-9 and R-14
		Mr. Raman Gupta for R-10
		Mr. Abhijeet Rastogi Mr. Rahul Dhawan for R-11 & R-12
		Ms. Swapna Seshadri for R-13

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 16.11.2016 after serving

copy on the other side. Thereafter, rejoinder may be filed on or before 01.12.2016 after serving copy on the other side.

List the matter on ***05.01.2017.*** In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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